Mention

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No. 252/KB/2017 I.A.No. 520/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name of the Company		Sanjay Kariwala & OrsVs-Kariwala Sarees Pvt.Ltd. & Ors.		
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

- 1. MR. NIRMALYA DASGOPTA, 2. MR. SHOUNAK MITRA, Adv.
 - 3. Ms. PRITHA BASU, ACV 4. MS. ARYAA CHATTERJEE, Adv

for the petitioners

1. RATHANKO BANERJI, SR. ADV

2. SWAPNO CHOUBRY, ADV

3. SIDHARTHA SHARMA

? - HSBC BALAJI CHARRABORTY
Advocate

ORDER

Ld. Counsel for the petitioners and the respondent nos. 2 to 5 as well as Ld. Counsel on behalf of HSBC are present.

The case is already listed on 15/12/2017. Therefore, no need to pass any order on IA.

Reply may be filed within 10 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List on **19/12/2017** instead of 15/12/2017 along with I.A.

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(Jinan K.R.) Member (J) (V P Singh)

(V.P.Singh) Member (J)